

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 01.02.2024 AT 10:30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (IBC)/213/2024, IA (IBC)/1906/2023, IA (IBC)/53/2024 in Company Petition IB/296/2022
NAME OF THE COMPANY	Manjeera Retail Holdings Pvt Ltd
NAME OF THE PETITIONER(S)	Catalyst Trusteeship Limited
NAME OF THE RESPONDENT(S)	Manjeera Retail Holdings Pvt Ltd
UNDER SECTION	7 of IBC

ORDER

IA (IBC)/213/2024

Present: Ld. Counsel Mr. Sachin Sharma for the Applicant.

Ld. Counsel Mr. VVSN Raju for the Respondent.

Respondent is directed to file counter by the next date of hearing. **Matter is adjourned to 07.02.2024.**

IA (IBC)/1906/2023 and 53/2024

Present: Ld. Senior Counsel Mr. S. Niranjan Reddy along with Mr. Y.

Suryanarayana for the Applicant.

Ld. Senior Counsel Mr. M.S. Prasad along with Mr. VVSN Raju for the R1.

Ld. Senior Counsel Mr. Ramji Srinivasan along with Mr. Palash and Ms. Pooja for R2/COC.

Due to paucity of time, **matter is adjourned to 07.02.2024.**

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)